

vigilant as such an incident can take place again, because this is not the first incident of its kind. Had the Government been vigilant this tragedy in which 8 policemen have been killed by laying a mine could have been avoided, and the lives of those 8 persons could have been saved. Thus, the State Government has proved a complete failure. This incident could have been avoided by remaining a bit-vigilant. The Government should take steps to check the recurrence of such incidents  
(Interruptions) . .

MR. SPEAKER : No one has asked you to supply information then why are you giving it.

. . (Interruptions)

MR. SPEAKER : Shrimati Suseela Gopalan, Lodhaji, please take your seat No, not in this way

. . (Interruptions)

[English]

MR. SPEAKER : Shrimati Suseela Gopalan

[Translation]

Mr Lodha it is not like this. You please sit down. (Interruptions)\*

[English]

MR. SPEAKER : Only Shrimati Suseela Gopalan's statement will go on record.

SHRIMATI SUSEELA GOPALAN (Chirayinkil) : Sir I want to draw the attention of the hon. Agriculture Minister regarding an urgent matter concerning viral infection in fish species in the districts of Alleppy and Kottayam in Kerala. Fish in Vembanad lake and surrounding canals is affected by an unknown virus infection. This lake is 75 kms in length and

13 kms in breadth. You can understand the magnitude of the problem. You can imagine the area which is affected with this. Wounds are appearing in the body of the fish with nasty smell and flesh is coming out the portion. People are afraid even to eat other varieties like prawn which are not affected. People are really panicky and thousands of fishermen families are really starving. We understand that in Meghalaya and Assam some such kind of infection had affected fish species in 1988

An expert medical team should be sent to Kerala without delay for investigation and prompt remedial measures. Immediate relief should be given to the thousands of starving fishermen families as was done in Assam and Meghalaya

SHRI GOVINDA CHANDRA MUNDA (Keonjhar) : Sir, the flood havoc is caused due to overflow of banks of the rivers Baitarani, Kusei, Samakri, Musul, Ardei etc in the district of Keonjhar, Orissa

The river embankment on left side is continuing from Anandpur to Ganeswar. There is no embankment on left side from Jateswar onwards. Because of this, Samana, Govindpur, Agira, Kushaleswar, Balipur etc are getting submerged very often. A proposal was taken twice in T. A. C. on 3rd January, 1991 and 29th July 1991 for an embankment from Samana to Agira for 380 kilometres at an estimated cost of Rs. 27.70 lakhs. The other side embankment in Cuttack has been approved. One small portion is needed to protect Anandpur town which was also taken to T. A. C. on 3rd

January, 1991 and 27th July, 1991, at an estimated cost of Rs. 17.40 lakhs. These two proposals have been deferred twice. These two proposals can save left side from frequent inundation of villages.

On the right, the embankment exists from Khaparakhai up to Panchupalli. The left bank of Kusei meets the left bank of Baitarani. There is a gap at this meeting point from "Panchupalli to Chhatra" for a length of 3.2 kilometres. This proposal has been approved in T. A. C. but for want of sufficient allotment of funds, this is not being taken up. The estimate for this is Rs. 54 lakhs, including the cost of a sluice. This will save the left bank villages from Chhatra to Panchupalli Nuagaon etc.

MR. SPEAKER: Please conclude now...

*(Interruption)*

MR. SPEAKER: I think you have concluded.

SHRI GOVINDA CHANDRA MUNDA: Yes, Sir.

SHRI V. DHANANJAYA KUMAR (Mangalore): Sir, in the Passport Office in Bangalore, the passports are not being issued in time. The time now under the rules is within forty-five days, the applicants should be issued the passports or they should be made known as to why their passports are not being issued. You are aware, Sir, that now all of us know that there is so much of unemployment problem in this country. Still, the job-seekers elsewhere, those who have got visas also, are not being issued passports in time. We are told that a lady Passport Officer is posted there. There is no

correlation between the officer and the other staff in the Passport Office.

One more thing is that more than sixty per cent of the applicants, the passport seekers, come from Dakshin Kannada district. So, there is a great demand for setting up a Passport Office at Mangalore.

MR. SPEAKER: Please conclude now.

SHRI V. DHANANJAYA KUMAR: I would request the hon. Minister for Foreign Affairs, through you, to kindly consider this aspect of speedy issuance of passports to the applicants and also to set up a Passport Office in Mangalore.

*(Translation)*

SHRI CHANDRA JEET YADAV (Azamgarh): Mr. Speaker Sir, today, two senior Members of our House, Shri Ram Vilas Paswan and Shri Darshan Singh are sitting on dharna against the incident of Tsundar. Sir, you had been kind enough to allow a discussion on it for many hours and the Government, as per general opinion, had agreed to hold a judicial inquiry into this incident. And consequently the Home Minister made an announcement regarding setting up an inquiry commission, a special court for that purpose. But today after 3 weeks everything is going in reverse order.

There the persons belonging to the Scheduled Castes are being arrested in a large number and there is a risk to their lives and properties also. Today, hundred of persons including our two hon. Members are on dharna against the indifferent attitude adopted by the Andhra Pradesh Government.